

(C.A.)
की आज्ञा नहीं देगे ? यह कोई तरीका नहीं है। मैं आप की बात मानता हूँ इसी लिए आप कहते हैं कि मैं बैठ जाऊँ। जो ज्यादा शोर मचाते हैं उनको आप आज्ञा दे देते हैं आप कहेंगे तो मैं बैठ जाऊँगा, लेकिन मुझे आप आज्ञा दीजिये।

अध्यक्ष महोदय : मैं आप को आज्ञा देने से इन्कार नहीं किया। उनको जवाब देने दीजिये। मेरा विचार तो यह है कि आप का प्वाइंट ग्राफ आर्डर कभी प्वाइंट ग्राफ आर्डर होता ही नहीं। मैं आपको मुबारकबाद दूंगा अगर जो आप कहेंगे वह प्वाइंट ग्राफ आर्डर होगा।

श्री कंवर लाल गुप्त : मेरा कहना यह है कि जो सवाल हो उसके मुताबिक रिलेवेंट क्वेश्चन होना चाहिये और रिलेवेंट आन्सर भी होना चाहिए। यह रूल्स के मुताबिक होगा। लेकिन देखना यह है कि जो कुछ फ्री सोसायटी के नाम से कहा गया है वह यू० के० गवर्नमेंट की फेवर करता है। एक पक्ष ऐसा है जो रशियन गवर्नमेंट को फेवर करता है। हिन्दुस्तान की लाबी नहीं बनती। इसी लिए मैं कहता हूँ कि रिलेवेंट बात होनी चाहिये, और किसी तरह की बात नहीं होनी चाहिये।

अध्यक्ष महोदय : यह प्वाइंट ग्राफ आर्डर नहीं है। इन मामलों में हमें थोड़ा शांति से काम लेना चाहिये। यह मसले गम्भीर होते हैं, लेकिन जब ज्यादा शोर शरावा होता है तब सारी बात खत्म हो जाती है। इतना गम्भीर मामला है और उसको आप शोर सार में ही खत्म कर रहे हैं।

13.00 hrs.

SHRI SURENDRA PAL SINGH : The hon. Member said that while on the one hand we say that we have an open society and the freedom of the press etc., yet we apply double standards in regard to our dealings with foreign correspondents, and

that we allow the Russian correspondents to pay a visit to a number of places within the country and they are free to go anywhere they like and the same facilities are not given to others. In this connection, may I say that this is not correct? We treat every body on equal terms, and all foreign correspondents are free to go wherever they like, and so long as their reporting is not false and malicious, we do not interfere.

In regard to the case of the BBC also, this action has not been taken against this particular individual who represents the BBC in this country. The action has been taken against the organisation, and for whatever they have done there, and we have nothing against the person concerned. But since the action has been taken against the BBC, it is natural that this gentleman should wind up his work here and give up the work altogether.

The other question was about whether there was any plan to reopen talks with the BBC. I have already said that there is no such intention, because they did not carry out the conditions that were laid down by us and therefore, the case is closed, and the question of reopening talks does not arise.

13.02 hrs.

PAPERS LAID ON THE TABLE

Notification under Press and Registration of Books Act

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : I beg to lay on the Table a copy of the Registration of Newspapers (Central) Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G. S. R. 721 in Gazette of India dated the 2nd May, 1970, under sub-section (2) of section 20A of the Press and Registration of Books Act, 1867. [Placed in Library. See No. LT-4069/70]

Taxes, Entry of Goods into Calcutta Metropolitan Area Act, 1970

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : On behalf of Shri B.S.,

[Shri Parimal Ghosh]

Murthy, I beg to lay on the Table a copy of the Taxes on Entry of Goods into Calcutta Metropolitan Area Act, 1970 (Hindi and English versions) (President's Act No. 18 of 1970) published in Gazette of India dated the 13th August, 1970, under sub-section (3) of section 3 of the West Bengal State Legislature (Delegation of Powers) Act, 1970. [Placed in Library. See No. LT-4070/70]

Annual report of Food Corporation of India

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. C. JAMIR) : On behalf of Shri Annasahib Shinde, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Food Corporation of India for the year 1968-69 along with the Audited Accounts, under sub-section (2) of section 35 of the Food Corporations Act, 1948. [Placed in Library. See No. LT-4071/70]

Budget estimates of the Employees' State Insurance Corporation

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BISHWA NATH ROY) : I beg to lay on the Table a copy of the Revised Estimates for the year 1969-70 and Budget Estimates for the year 1970-71 (Hindi and English versions) of the Employee's State Insurance Corporation under section 36 of the Employees' State Insurance Act, 1948. [Placed in Library. See No. LT-4072/70]

12.03 hrs.

ARREST OF MEMBER

Shri Ram Sewak Yadav

MR. SPEAKER : I have to inform the House that I have received the following telegram, dated the 26th August, 1970, from the District Magistrate, Barabanki :

"Shri Ram Sewak Yadav, Member, Lok Sabha, was arrested on the 26th August, 1970, at 2 p. m. at Barabanki City, under section 188, Indian Penal Code, for violating orders under section

144, Criminal Procedure Code. He has been sent to district jail, Faizabad."

DEMAND FOR SUPPLEMENTARY GRANT (RAILWAYS), 1970-71— Contd.

MR. SPEAKER : The House will now take up further discussion and voting on the Supplementary Demand for Grant in respect of the Budget (Railways) for 1970-71. Shri K Suryanarayana.

श्री मोल्लू प्रसाद (बांसगांव) : मेरा एक प्वाइंट आफ़ आर्डर है ।

अध्यक्ष महोदय : रोज़ की आदत न बना लें ।

श्री मोल्लू प्रसाद : रोज़ कहने का अक्सर ही कहां दे रहे हैं । आप आइटम्स 13 और 14 को देखें । जिस क्रम में इन आइटम्स को रखा गया है, उससे ऐसा संकेत मिलता है कि इस पर चर्चा होगी ही नहीं...

MR. SPEAKER : Let him not raise such things in the House.

श्री मोल्लू प्रसाद : इसके लिए आपने समय निश्चित कर दिया था । लेकिन मन्त्री महोदय उत्तर दे ही नहीं रहे हैं ।

अध्यक्ष महोदय : होगा ।

श्री मोल्लू प्रसाद : इसको आपने 13 और 14 नम्बर पर कर दिया है । इसका सीधा आपके सचिवालय से सम्बन्ध है । यह आया ही नहीं । तारीख़ बता दें, कब उत्तर देंगे ।

अध्यक्ष महोदय : ऐसा मत कहिये । बजट वाली चीज़ को पहले पास करना ही पड़ेगा । इसके बाद ही यह आयागा । एक दिन इसी लिए बढ़ाया है ।